

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:849
ANSWERED ON:27.11.2012
ILLEGAL TRADE IN FIREARMS
Ajay Kumar SHRI ;Rawat Shri Ashok Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether illegal trade in firearms, manufacturing and sale of arms have been reported in the country including the NCT of Delhi;
- (b) if so, the details thereof and the number of illegal firearms, arms and ammunition seized/confiscated by State police and Central authorities during each of the last three years and the current year, State-wise;
- (c) the details of the directives issued by the Union Government to the States and Police Department in this regard; and
- (d) the other measures taken by the Government to check such activities in future and amendment in the relevant Act to stop manufacturing and use of illegal arms in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (d): Information in this regard is being collected and will be laid on the Table of the House.